

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:20.12.2011
REVIEW OF TPDS
Mahendrasinh Shri Chauhan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the offtake and sale of foodgrains under the Targeted Public Distribution System (TPDS) have registered a decline during the last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has reviewed the TPDS in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the corrective steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): There has been no decline in the offtake of food grains under Targeted Public Distribution System (TPDS) during the last three years. The offtake under TPDS was 92% during 2010-11, 89% during 2008-09 and 2009-10 as compared to 85% during 2007-08.

(c) to (e): Government of India has been regularly reviewing the implementation of TPDS functioning including the offtake of foodgrains by States/Union Territories (UTs) by holding Conferences, review meetings and issuing advisories to States/ UTs. Several other measures have also been taken to encourage States/UTs to improve offtake of allocations made under TPDS. The annual allocations of food grains are made at the beginning of the year. States/ UTs are given 50 days time to lift allocated food grains. Requests from States/ UTs for extension of validity period for lifting are also considered expeditiously.